

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|--|-------------------------------|
| 1. | I.A. No. 4334 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Punjab State Power Corporation Ltd. Vs. Akums Lifesciences Ltd. | Amal Nair |
| 2. | I.A. No. 4338 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Kailash Motilal Kakrania & Anr. Vs. Apurva Oil and Industries Pvt. Ltd. | Vipul Jai Mayank Biyani |
| 3. | I.A. No. 4339 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Himanshu Singh Director (Powers Suspended) Kriti Prakashan Pvt. Ltd. Vs. Anil Kumar Mittal Resolution Professional of Kriti Prakashan Pvt. Ltd. & Anr. | Harish Taneja |
| 4. | I.A. No. 4344 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Dhiraj Singh Director (Powers Suspended) Earthbuild Greencity Pvt. Ltd. Vs. Piramal Capital and Housing Finance Ltd. & Anr. | Harish Taneja |
| 5. | I.A. No. 4345 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Maharashtra State Electricity Distribution Company Ltd. Vs. Uttam Galva Steels Ltd. & Ors. | Udit Kishan |
| 6. | I.A. No. 4346 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Steel Authority of India Ltd. Vs. Hrishikesh Dasgupta Liquidator for Technofab Manufacturing Ltd. | Ashish Rana |
| 7. | I.A. No. 4356 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Amrop India Pvt. Ltd. Vs. The Hi-Tech Gears Ltd. | Angad Varma |
| 8. | I.A. No. 4357 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 526 of 2023 | Max Estates Ltd. Vs. Amit Agarwal Resolution Professional of Boulevard Projects Pvt. Ltd. & Anr. | Shohit Chaudhry |

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| 9. | I.A. No. 4360 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Securities and Exchange Board of India Vs. Girish Siriram Juneja & Anr. | Dhaval Mehrotra |
| 10. | I.A. No. 4361 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 526 of 2023 | Max Estates Ltd. Vs. Amit Agarwal Resolution Professional of Boulevard Projects Pvt. Ltd. & Anr. | Shohit Chaudhry |
| 11. | I.A. No. 4368 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) No. 22 of 2022 | Ameet Khandelwal Vs. Pooja Goela & Ors. | Chandrashekhhar A. Chakalabbi |

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2. Website: wwaw.nclat.nic.in

By order
-sd/-
Assistant Registrar